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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO.301/2002  
M.A. NO.303/2002

This the 6th day of February, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.R.ADIGE, VICE-CHAIRMAN (A)

1. Jamna Prasad S/O Babu Ram,  
R/O Diesel Shed, Northern Railway,  
Tughlakabad, New Delhi.
2. Rakesh Babu S/O Brahmanand,  
R/O Diesel Shed, Northern Railway,  
Tughlakabad, New Delhi. .... Applicants

( By Shri Anis Suhrawardy, Advocate )

-versus-

1. Union of India through  
General Manager, Northern Railway,  
Baroda House, New Delhi.
2. Divisional Personnel Officer,  
Northern Railway, DRM's Office,  
New Delhi Railway Station,  
New Delhi.
3. Divisional Railway Manager (Delhi Divn.),  
DRM's Office, Northern Railway,  
New Delhi Railway Station,  
New Delhi. .... Respondents

O R D E R (ORAL)

Hon'ble Shri Justice Ashok Agarwal :

MA No.303/2002 for joining together in a single application is granted.

Applicants in the present OA claim to be similarly placed as the applicants in OA No.1368/1999 - Daya Ram & Ors. v. Union of India & Ors., which was disposed of by an order passed on 18.12.2000 by directing as follows :

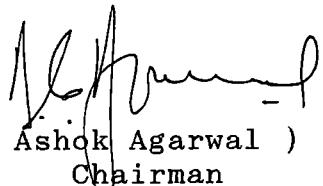
*V.S.*  
"2. It is not denied that applicants are identically situated as those covered by respondents order dated 21.06.97 (Annexure-B). Under the circumstances,

this O.A. is disposed of with a direction to respondents to extend the benefits contained in Paras 3 & 4 of the aforesaid order dated 21.06.97 to applicants herein, subject to the outcome of any SLP which respondents may have filed or intend to file."

2. In view of the aforesated claim, we find that the interest of justice will be duly met by disposing of the present OA at this stage itself even without issue of notices by directing the respondents to extend the aforesaid benefits granted to the applicants in the aforesated OA No.1368/1999 provided they are found to be similarly placed, and <sup>if</sup> ~~as~~ the aforesaid order of the Tribunal still holds the field. We direct accordingly.

3. Present OA is disposed of in the aforesated terms.

  
( S. R. Adige )  
Vice-Chairman(A)

  
( Ashok Agarwal )  
Chairman

/as/